



GOVERNMENT OF JAMMU AND KASHMIR
Home Department
Civil Secretariat, Srinagar / Jammu

Jammu
(Nov-April) Off-0191-2546292-2544738(FAX)
Srinagar
(May-Oct) Off- 0194-2452199-2452273(FAX)

Notification
Srinagar, the 6th October, 2016

SRO-326; In pursuance of sub-section (3) of section 9 of the Maneuvers, Field Firing and Artillery Practice Act, 1938, notice is hereby given that the Government of Jammu and Kashmir intends to authorize the carrying out of Field Firing and Artillery Practice under sub-section (2) of the said section throughout the area measuring 4,80,000 Kanals situated at Mandalthang Shyok under Khasra No. 1803 located in Durbuk Sub-Division. The objections if any may be communicated to the office of the Deputy Commissioner, Leh within a period of two months from the date of issuance of this notice.

By Order of the Government of Jammu and Kashmir.

Sd/-

(R.K. Goyal), IAS

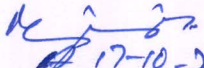
Principal Secretary to Government
Home Department

Dated: 06-10-2016

No. Home/Land-Acq/27/2016

Copy to the:-

1. Chief Secretary, J&K.
2. Principal Secretary to Hon'ble Chief Minister, J&K, Srinagar.
3. Divisional commissioner, Kashmir.
4. Commissioner/Secretary to Government, Revenue Department.
5. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.s.c.).
6. Deputy Commissioner, Leh.
7. Joint Director, Information, Srinagar with the request to publish the notice in qat least two leading local daily news papers.
8. General Manager, Ranbir Government Press, Srinagar.
9. Private Secretary, to Principal Secretary to Government, Home Department.
10. Stock file.


17-10-2016

(Mushtaq Ahmad) KAS
Deputy Secretary to Government
Home Department.